## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 147/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

Name of the Company:

Gora Marine Pvt Ltd.

V/s.

Big Power Glass India Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION

SIGNATURE

1. ACHA B. MAKARINA

## ORDER

None present for Operational Creditor/ Petitioner. Learned Advocate Ms. Abha Makavana present for Respondent.

Proof of service of copy of application on Respondent filed.

Learned Advocate Ms. Abha Makavana filed Vakalatnama for Respondent.

Respondent counsel requested time to file objections.

List the matter on 13.11.2017 for objections, if any, and for hearing before

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of November, 2017.